

Programmes/policies for welfare of rural people

†3010. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of programmes/policies drawn up to improve the living standards and economic welfare of rural people;

(b) the details of measures taken to reduce poverty and unemployment, to improve health and educational conditions and to fulfil basic needs such as food, shelter and clothing of rural population;

(c) the details of action taken to give wide publicity to Government's programmes/policies among rural masses; and

(d) whether Government has taken note of the people of Bihar and Jharkhand living below poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Ministry of Rural Development, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay-Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youth, provision of social assistance and other basic amenities.

Under MGNREGA, a demand driven wage employment programme, 481.32 lakh and 419.41 lakh households have been provided employment and 23514.24 lakh and 14884.03 lakh persondays have been generated during 2015-16 and 2016-17 (as on 25.11.2016) respectively.

Under PMGSY, a scheme to provide all weather road connectivity in rural areas, 36,449.36 km and 25,635.19 km of road length connecting 7,658 and 3,354 habitations have been constructed during 2015-16 and 2016-17 (upto October, 2016) respectively.

The Government is implementing Deendayal Antodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs),

† Original notice of the question was received in Hindi.

and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. Under DAY-NRLM, 3,36,66,943 households have been mobilized and 28,58,507 Self Help Groups (SHGs) have been promoted in 3,231 Blocks of 488 Districts of 28 States/UTs in the country (upto September, 2016).

Under IAY (now restructured as PMAY-G), for rural housing, 18,32,998 and 17,93,633 houses were constructed in 2015-16 and 2016-17 (till 29.11.2016) respectively.

Under DDU-GKY, a Placement linked Skill Development scheme under DAY-NRLM, a total of 3.76 lakh candidates have been trained in the last two years (till 31st October, 2016). Under Rural Self Employment Training Institute, a skill development scheme for self-employment, a total of 6.74 lakh candidates have been trained in the last two years (till 31st October, 2016).

In addition to the programmes for Rural Development, the Government is also implementing major flagship programmes to improve Health, Education and Nutrition outcomes. National Health Mission (NHM), Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan, Integrated Child Development Services, National Food Security Act are some of the major programmes of the Government which address Health, Education, Food and Nutrition requirements in the country.

(c) The Ministry has a well laid Information, Education and Communication (IEC) strategy to give wide publicity to Government's programmes/policies amongst the target groups in the rural areas through various modes like TV, radio, press, printed materials, audio announcement system, new and emerging media, folk and traditional medium etc.

(d) All the programmes are implemented across the rural areas of the country including Bihar and Jharkhand.

Changes in RFCTLARR Act

3011. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to bring changes in the recently enacted the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act; and

(b) if so, the details of such amendments?